

Name of the Corporate Debtor: AVIOM India Housing Finance Private Limited; Date of Commencement of CIRP: 01-01-1970; List of Creditors as on: 28-03-2025; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	67	15503483743	60	13282203237	99.93	0	29280836	2191999670	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	408	6175885	349	3985317	0.03	0	442563	1748005	Annexure 6
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	82	20261599	33	4834975	0.04	0	1621577	15088265	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	155980975.42	0	0	0.00	0	0	155980975.42	Annexure 9
Total		558	15685902202.42	442	13291023529	100.00	0	31344976	2364816915.42	